



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.01.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 16.01.2025, 17.01.2025, 20.01.2025, 23.01.2025, 24.01.2025, 27.01.2025 & 29.01.2025 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

| S. No. | Case No.  | Name of the parties   | Last Date of Hearing | Next Date of Hearing |
|--------|---|---|----------------------|----------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023<br><b>(PH)</b>  | Sanjeev Abrol<br>Vs.<br>Rahul Singh & Ors.<br><br><b>With</b>   | <b>16.01.2025</b>    | <b>17.02.2025</b>    |
| 2.     | Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024<br><b>(PH)</b> | Active Valley Square Welfare Association (Through Its Secretary)<br>Vs.<br>Manish Kumar Gupta<br>(Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.<br><br><b>With</b> | <b>16.01.2025</b>    | <b>17.02.2025</b>    |
| 3.     | Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022  | Active Valley Square Welfare Association (Through Its Secretary)<br>Vs.<br>Sanjeev Abrol  | <b>16.01.2025</b>    | <b>17.02.2025</b>    |

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| 4. | Comp. App. (AT)<br>(Ins) No. 776 of<br>2022 & I.A. No.<br>3001 of 2022                                    | Jalesh Kumar Grover<br>Resolution Professional for GPI Textiles<br>Ltd.<br>Vs.<br>The Hongkong and Shanghai Banking<br>Corporation Ltd. & Ors.<br><br><b>With</b> | 17.01.2025 | 18.02.2025 |
| 5. | Comp. App. (AT)<br>(Ins) No. 142 of<br>2023 & I.A. No.<br>526, 2223 of 2023<br><br><b>(With Defects)</b>  | Lalan Kumar Singh<br>Vs.<br>Jalesh Kumar Grover<br>Resolution Professional GPI Textiles<br>Ltd. & Ors.  | 17.01.2025 | 18.02.2025 |
| 6. | Comp. App. (AT)<br>(Ins) No. 66 of<br>2023 & I.A. No.<br>2220 of 2023                                     | Lalan Kumar Singh<br>Vs.<br>Jalesh Kumar Grover<br>Resolution Professional GPI Textiles<br>Ltd.   | 17.01.2025 | 18.02.2025 |
| 7. | Comp. App. (AT)<br>(Ins) No. 781 of<br>2023 & I.A. No.<br>3795 of 2023                                    | Lalan Kumar Singh<br>Vs.<br>Jalesh Kumar Grover<br>Resolution Professional GPI Textiles<br>Ltd. & Ors.  | 17.01.2025 | 18.02.2025 |
| 8. | Comp. App. (AT)<br>(Ins) No. 1450 of<br>2022 & I.A. No.<br>4561, 4562, 4563<br>of 2023<br><br><b>(PH)</b> | Armaan Casa Pvt. Ltd.<br>Vs.<br>Ireo Pvt. Ltd.  | 20.01.2025 | 24.02.2025 |
| 9. | Comp. App. (AT)<br>(Ins) No. 533 of<br>2019 & I.A. No.<br>2447 of 2021<br><br><b>(PH)</b>                 | MSTC Ltd.<br>Vs.<br>SPS Steel Rolling Mills Ltd. & Ors.<br><br><b>With</b>  | 20.01.2025 | 25.02.2025 |

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| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 944 of<br>2022 & I.A. No.<br>2679 of 2022<br><br><b>(PH)</b> | SPS Steels Rolling Mills Ltd. & Anr.<br>Vs.<br>MSTC Ltd. & Anr.        | <b>20.01.2025</b> | <b>25.02.2025</b> |
| <b>11.</b> | Comp. App. (AT)<br>(Ins) No. 27 of<br>2022 & I.A. No.<br>90 of 2022<br><br><b>(PH)</b>    | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Ltd. & Ors.<br><br><b>With</b> | <b>20.01.2025</b> | <b>25.02.2025</b> |
| <b>12.</b> | Comp. App. (AT)<br>(Ins) No. 913 of<br>2021 & I.A. No.<br>2458 of 2021<br><br><b>(PH)</b> | MSTC Ltd.<br>Vs.<br>Crest Steel & Power Pvt. Ltd.                      | <b>20.01.2025</b> | <b>25.02.2025</b> |
| <b>13.</b> | Comp. App (AT)<br>(Ins) No. 1410 of<br>2019<br><br><b>(PH)</b>                            | Vijay Kumar Iyer<br>Vs.<br>GTL Infrastructure Ltd.<br><br><b>With</b>  | <b>23.01.2025</b> | <b>19.02.2025</b> |
| <b>14.</b> | Comp. App (AT)<br>(Ins) No. 1503 of<br>2019<br><br><b>(PH)</b>                            | Vijay Kumar Iyer<br>Vs.<br>GTL Infrastructure Ltd.<br><br><b>With</b>  | <b>23.01.2025</b> | <b>19.02.2025</b> |
| <b>15.</b> | Comp. App. (AT)<br>(Ins) No. 26-27 of<br>2020<br><br><b>(PH)</b>                          | State Bank of India<br>Vs.<br>GTL Infrastructure Ltd & Anr.            | <b>23.01.2025</b> | <b>19.02.2025</b> |
| <b>16.</b> | Comp. App. (AT)<br>(Ins) No. 733 of<br>2020   | Union of India<br>Vs.<br>Shri Vijaykumar V. Iyer<br><br><b>With</b>    | <b>23.01.2025</b> | <b>19.02.2025</b> |

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| 17. | Comp. App. (AT)<br>(Ins) No. 08 of<br>2020        | GTL Infrastructure Ltd.<br>Vs.<br>Vijay Kumar Iyer<br><br><b>With</b>   | 23.01.2025 | 19.02.2025 |
| 18. | Comp. App. (AT)<br>(Ins) No. 685 -<br>686 of 2020 | Indus Tower Ltd.<br>Vs.<br>Vijaykumar Iyer –<br>Resolution Professional of Aircel Ltd.<br>And Dishnet Wireless Ltd. & Anr.<br><br><b>With</b> | 23.01.2025 | 19.02.2025 |
| 19. | Comp. App. (AT)<br>(Ins) No. 734 of<br>2020       | GTL Infrastructure Ltd.<br>Vs.<br>Vijay Kumar Iyer & Anr.<br><br><b>With</b>  | 23.01.2025 | 19.02.2025 |
| 20. | Comp. App. (AT)<br>(Ins) No. 758 of<br>2020       | Telecom Regulatory Authority of India<br>Vs.<br>Aircel Ltd. & Anr.<br><br><b>With</b>   | 23.01.2025 | 19.02.2025 |
| 21. | Comp. App. (AT)<br>(Ins) No. 762 of<br>2020       | Tatwa Technologies Ltd.<br>Vs.<br>Vijay Kumar Iyer & Anr.<br><br><b>With</b>  | 23.01.2025 | 19.02.2025 |
| 22. | Comp. App. (AT)<br>(Ins) No. 822 of<br>2020       | Telecom Regulatory Authority of India<br>Vs.<br>Dishnet Wireless Ltd & Anr.<br><br><b>With</b>  | 23.01.2025 | 19.02.2025 |

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| 23. | Comp. App. (AT)<br>(Ins) No. 415 -<br>416 of 2021  | Parvez Anwar Siddiquee & Ors.<br>Vs.<br>Aircel Ltd.<br>Through its Resolution Professional &<br>Ors.  | 23.01.2025 | 19.02.2025 |
| 24. | Comp. App. (AT)<br>(Ins) No. 982 of<br>2021 & I.A. No.<br>3781-3782 of<br>2022 & 1727,<br>1840 of 2023<br><br>(PH) | Sri Gopal Choudhary<br>Resolution Professional of Shree Ram<br>Urban Infrastructures Ltd.<br>Vs.<br>India Bulls Housing Finance Ltd.<br><br>With        | 24.01.2025 | 20.02.2025 |
| 25. | Comp. App. (AT)<br>(Ins) No. 983 of<br>2021<br><br>(PH)  | Sri Gopal Choudhary<br>Resolution Professional of Shree Ram<br>Urban Infrastructures Ltd.<br>Vs.<br>India Bulls Housing Finance Ltd. & Ors.<br><br>With | 24.01.2025 | 20.02.2025 |
| 26. | Comp. App. (AT)<br>(Ins) No. 984 of<br>2021 & I.A. No.<br>1725 of 2023<br><br>(PH)                                 | Sri Gopal Choudhary<br>Resolution Professional of Shree Ram<br>Urban Infrastructure Ltd.<br>Vs.<br>India Bulls Housing Finance Ltd. & Anr.<br><br>With  | 24.01.2025 | 20.02.2025 |
| 27. | Comp. App. (AT)<br>(Ins) No. 1061 of<br>2021 & I.A. No.<br>1425 of 2022 &<br>885 of 2023<br><br>(PH)               | IIRF India Realty XII Ltd. & Anr.<br>Vs.<br>Srigopal Choudhary<br>RP of Shree Ram Urban Infrastructure<br>Ltd. & Ors.<br><br>With                       | 24.01.2025 | 20.02.2025 |
| 28. | Comp. App. (AT)<br>(Ins) No. 1063 of<br>2021 & I.A. No.<br>1426, 2947 of<br>2022<br><br>(PH)                       | IIRF India Realty XII Ltd. & Anr.<br>Vs.<br>Srigopal Choudhary<br>RP of Shree Ram Urban Infrastructure<br>Ld. & Ors.<br><br>With                        | 24.01.2025 | 20.02.2025 |

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| <b>29.</b> | Comp. App. (AT)<br>(Ins) No. 66 of<br>2022<br><br><b>(PH)</b>                                       | Vikas Kasliwal<br>Vs.<br>Indianbulls Housing Finance Ltd. And<br>Ors.<br><br><b>With</b>                          | <b>24.01.2025</b> | <b>20.02.2025</b> |
| <b>30.</b> | Contempt Case<br>(AT) No. 17 of<br>2022 in Comp.<br>App. (AT) (Ins)<br>No. 1063 of 2021             | IIRF India Realty XII Ltd. & Anr.<br>Vs.<br>SRI Gopal Choudhary<br><br><b>With</b>                                | <b>24.01.2025</b> | <b>20.02.2025</b> |
| <b>31.</b> | Contempt Case<br>(AT) No. 21 of<br>2022 in Comp.<br>App. (AT) (Ins)<br>No. 1061 of 2021             | IIRF India Realty XII Ltd. & Anr.<br>Vs.<br>SRI Gopal Choudhary<br><br><b>With</b>                                | <b>24.01.2025</b> | <b>20.02.2025</b> |
| <b>32.</b> | Contempt Case<br>(AT) No. 15 of<br>2023 in Comp.<br>App. (AT) (Ins)<br>No. 1063 of 2021             | IIRF India Realty XII Ltd. & Anr.<br>Vs.<br>Indiabulls Housing Finance Ltd. & Anr.                                | <b>24.01.2025</b> | <b>20.02.2025</b> |
| <b>33.</b> | Comp. App. (AT)<br>No. 233 of 2020  | Ashwin Khushaldas Banker<br>Vs.<br>Hitesh Chhaganlal Ambalia & Ors.   | <b>24.01.2025</b> | <b>21.02.2025</b> |
| <b>34.</b> | Comp. App. (AT)<br>No. 31 of 2025<br><br><b>(PH)</b>  | Rakesh Rathi<br>Vs.<br>National Financial Reporting Authority   | <b>27.01.2025</b> | <b>07.02.2025</b> |
| <b>35.</b> | Comp. App. (AT)<br>(Ins) No. 1496 of<br>2023 & I.A. No.<br>5366, 5367 of<br>2023<br><br><b>(PH)</b> | Committee of Creditors of Shree<br>Maheshwar Hydel Power Corporation<br>Ltd. & Ors.<br>Vs.<br>Entegra Ltd. & Anr. | <b>29.01.2025</b> | <b>14.02.2025</b> |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar